

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**IA NO. 1382 OF 2018 IN
APPEAL NO. 292 OF 2018 &
IA NOS. 1383, 1384 OF 2018**

Dated: 9th October, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

In the matter of :

Adani Gas Ltd.

....Appellant(s)

Versus

Petroleum & Natural Gas Regulatory Board & Ors.Respondent(s)

Counsel for the Appellant(s) : Mr. Vikas Singh, Sr. Adv.
Mr. Mahesh Agarwal
Mr. Buddy A. Ranganadhan
Ms. Aanchal Mullick
Mr. Shubham Kulshreshta
Ms. Dipika

Counsel for the Respondent(s) : Mr. Paras Kuhad, Sr. Adv.
Mr. Prashant Bezboruah
Mr. Jitin Chaturvedi
Ms. Aditi Tripathi for R.1

Mr. Ranjit Kumar, Sr. Adv.
Mr. Ramji Srinivasan, Sr. Adv.
Mr. Gaurav Juneja
Mr. Aayush Jain
Mr. Bunmeet Singh Grover for R.2

Mr. Gaurav Mitra
Mr. Rohan Ganpathy for R.3

Ms. Divya Roy
Mr. Sanjeet Singh for R.4

ORDER

We have heard learned senior counsel for Respondent No.1 and Respondent No. 2 on IA No. 1382 of 2018 (Appln. for stay).

List the IA for further hearing on **11.10.2018.**

(B.N. Talukdar)
Technical Member (P&NG)

(Justice Manjula Chellur)
Chairperson

mk/vg